

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 05/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

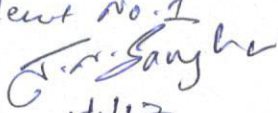
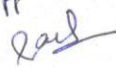
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Mr. Kiran R. Ganatra
V/s.
M/s. E. Square Leisure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58 & 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Ashish Kamat Mr. Jas Sanghavi	i/b PDS Legal for Respondent no.1	 5/1/17
2.	Ms. Sarah Thanawala	i/b Dhruve Lilodhar & Co for Plaintiffs	

Order

Company Appeal No.05/59/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing on 6.2.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)